GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE PRODUCTION LOK SABHA

STARRED QUESTION NO. 42

TO BE ANSWERED ON 5th February, 2020

INDO-US INDUSTRIAL SECURITY AGREEMENT

*42. SHRI LALLU SINGH:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether India and USA propose to sign an Industrial Security Agreement for transfer of technology by a USA firm to its Indian partners in the private sector;
- (b) if so, the details thereof;
- (c) the details of the implications of such agreement on defence sector of the country;
- (d) whether India and USA are likely to sign a key foundational defence agreement for mutual access to high accuracy geospatial maps; and
- (e) if so, the details thereof?

A N S W E R

minister of defence j{kk ea=h

(SHRI RAJNATH SINGH) 1/4**Jh** राजनाथ सिंह)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 42 FOR ANSWER ON 05.02.2020 REGARDING 'INDO-US INDUSTRIAL SECURITY AGREEMENT'.

- (a) & (b): Yes, Sir. ISA (Industrial Security Annexe) has been signed on 18 December, 2019 on the sideline of 2+2 meeting held in USA.
- (c) US industry is associated with "Make in India" program and may require to transfer classified information for Co-development and Co-production of defence equipment in India. US companies are prohibited by US law from sharing the classified data with Indian companies in absence of Industrial Security Annexe (ISA).

ISA enables sharing of Classified Military Information between the defence industries of both the countries and to protect such Classified Military Information through the implementation of equivalent policies and procedures.

(d) & (e): During the 2+2 Ministerial Dialogue between India and US, held on 18th December, 2019, both sides decided to continue the discussion on the Basic Exchange and Cooperation Agreement (BECA) in 2020 to enable grater geospatial information sharing.
